

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 446

ANSWERED ON 08.12.2022

SHARE OF YAMUNA RIVER WATER

446 SHRI BHAGIRATH CHOUDHARY

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether the State of Rajasthan has been demanding its share of water from the Yamuna river during the last many years and if so, the details thereof;
- (b) whether the Union Government has also taken any concrete action in this regard and if so, the details thereof;
- (c) whether the Government proposes to formulate any efficient action plan to divert excess rain water i.e. flood water of Yamuna river to Haryana border at Nangal Chaudhary via Taknet and if so, the time by which the said plan is likely to be formulated;
- (d) whether the Union Government proposes to implement any concrete plan to divert the water of Yamuna river to Jawanpura dam, Shahpura, Ramgarh dam, Jamvaramgarh, Jamdai dam, Jalai dam, Amer, Kalakh dam, Jhotwara, Hingonia dam, Dudu, Nimbark dam, Salemabad as well as Banas and Luni river; and
- (e) if so, the time by which the said plan is likely to be implemented?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) The States of Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and NCT of Delhi have signed an MoU on 12.05.1994 regarding allocation of surface flow of river Yamuna up to Okhla in Delhi. Share of Rajasthan as per said MoU is 1.119 billion cubic meters (BCM) through Okhla barrage and Tajewala Head. Rajasthan's share of Yamuna water from Okhla barrage is released as per the availability at Okhla barrage through Agra Canal, Gurgaon Canal and Bharatpur Feeder Canal.

For utilizing Rajasthan's share of water from Tajewala Head, Rajasthan submitted a revised DPR of "Transfer of Rajasthan Share of Yamuna Water from Tajewala (Hathnikund) Headworks To Churu And Jhunjhunu Districts of Rajasthan by Underground Conveyance System and its Utilization" in January, 2021 to Central Water Commission (CWC) for technical examination.

Government of Haryana, during October, 2020 and subsequently in October, 2021, has conveyed observations on the proposal and suggested other alternatives which the State of Rajasthan has not agreed to. Chairman, Upper Yamuna River Board (UYRB) held a meeting in March, 2022 with Haryana & Rajasthan for building consensus on the issue and a Technical Committee was formed to examine the availability of water at Tajewala & Okhla head and feasibility of carrying the share of Rajasthan from various points (Hathnikund, Mawi & Okhla) under the chairmanship of Member Secretary, UYRB with members from the States of Haryana, Rajasthan, Uttar Pradesh & CWC.

(c) to (e) No such proposal has been taken up by the Ministry.
